

(c) if so, whether the ceiling price is to be determined in a case to case basis; and

(d) the extent to which it is likely to be benefited to the farmers and consumers?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVINDNETAM): (a) to (d). The Government has not initiated any market intervention scheme as such. However, as and when a proposal is received from a State Government regarding fall in the price of perishable commodities with likelihood of distress sales by the farmers, market intervention prices is fixed in consultation with State Government for purchase of a targeted quantity keeping in view the relevant factors i.e. prevailing market prices, cost of production of commodities, prices in earlier years, etc. on case to case basis. The losses in the operation if any, are shared between Central and the State Government on 50:50 basis.

#### **New Delhi-Bangalore Rajdhani Express**

142. SHRI C.P. MUDALA GIRIYAPPA: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any proposal to run the Rajdhani Express between New Delhi and Bangalore via Secunderabad thrice a week in view of heavy rush of passengers in this train; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.C. LENKA): (a) No, Sir.

(b) Does not arise.

#### **District Consumers Forum**

143. DR. A.K. PATEL:  
DR. LAXMINARAYAN PANDEYA:

Will the Minister of CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state:

(a) the number of District Consumers Forum set up under the Consumer Protection Act, 1986 during 1992, State-wise;

(b) the assistance provided to each State therefor;

(c) the number of such forum proposed to be set up during the current year; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION AND MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KAMALUDDIN AHMED): (a) to (d). The number District Consumer Forums functioning as on 31.12.1991 were 360. In 1992, 87 more District Forums have started functioning in Assam (9), Haryana (14), Himachal Pradesh (11), Karnataka (16), Kerala (11), Nagaland (7), Sikkim (4), West Bengal (14) and Delhi (1 - Additional District Forum). In addition, 5 District Forums have been notified in Meghalaya and approval has been given for 3 more District Forums in Punjab (2) and Arunachal Pradesh (1). The setting up of District Forums under the Consumer Protection Act, 1986 is the responsibility of the State Government. Central Govt. does not provide any assistance for this purpose.

[Translation]

#### **Rail Facilities to Nepal Border**

144. SHRI SURENDRA PAL PATHAK: Will the Minister of RAILWAYS be pleased to state:

(a) whether the condition of the existing trains running on metre-gauge railway lines in Tanakpur, Pilibhit, Lakhimpur-Khiri and upto Shahjahanpur connecting the Nepal border has deteriorated;

(b) if so, the measures being taken by the Government in this regard;

(c) whether the Government propose to